

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No.1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE AT ALLAHABAD AND ORS.

Respondent(s)

(with appln. (s) for stay and office report)

WITH

Crl.A. No. 1235/2015

(With appln.(s) for stay and Office Report)

Crl.A. No. 1237/2015

(With appln.(s) for stay and Office Report)

Date : 23/11/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. Shashindra Tripathi, Adv.
Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh notice returnable in four weeks.

Till the next date of hearing, interim order to continue.

(USHA BHARDWAJ)
AR-CUM-PS(SAROJ SAINI)
COURT MASTER